

IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION
REVIEW PETITION (C)NO.701 OF 2023
IN
CIVIL APPEAL NO.8556 OF 2014
[@ C.A.Nos.8553-8557 of 2014]

Medical Officers' (Ayurved) AssociationPetitioner

Versus

State of Gujarat & Anr.Respondents

WITH

REVIEW PETITION (C)NO.723 OF 2023
IN
CIVIL APPEAL NO.8554 OF 2014
[@ C.A.Nos.8553-8557 of 2014]

AND

REVIEW PETITION (C)NOS.877-880 OF 2023
IN
CIVIL APPEAL NOS.8553, 8554, 8555 and 8557 OF 2014
[@ C.A.Nos.8553-8557 of 2014]

ORDER

Application for hearing of the review petition in Open Court is rejected.

We have perused the Judgment and Order dated 26th April 2023 which has been sought to be reviewed. There is no error apparent on the record. Even otherwise, there is no ground for review.

Review Petitions are dismissed.

.....J.
[ABHAY S. OKA]

New Delhi.
October 31, 2023

.....J.
[PANKAJ MITHAL]

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(C) No. 701/2023 in C.A.No.8556/2014 @ C.A. Nos.8553-8557/2014

MEDICAL OFFICERS' (AYURVED) ASSOCIATION

Petitioner(s)

VERSUS

STATE OF GUJARAT & ANR.

Respondent(s)

(IA No. 108018/2023 - ORAL HEARING
IA No. 108014/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 108015/2023 - STAY APPLICATION)

WITH R.P.(C) No.723/2023 in C.A.No.8554/2014
@ C.A.Nos.8553-8557/2014
(IA No. 112457/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 112458/2023 - STAY APPLICATION)

R.P.(C) Nos.877-880/2023 in C.A.Nos.8553, 8554, 8555 and
8557 of 2014 @ C.A. Nos. 8553-8557/2014
(IA No. 121170/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 121171/2023 - EXEMPTION FROM FILING O.T.)

Date : 31-10-2023 These matters were circulated today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

By Circulation

UPON perusing the papers the Court made the following
O R D E R

The review petitions are dismissed in terms of the
signed order.

Pending applications also stand disposed of.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER

(Signed order is placed on the file.)